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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

C.P. NO. 155 of 1990 In
O.A. NO. 1922 of 1990

New Delhi this the 19th day of September, 1994

Mr. Justice S.K. Dhaon, Acting Chairman
Mr. B.N. Bhoundiyal, Member

Shri Ashwani Kumar
R/o 1081, Pech, Railway
Road, Kasganj,
Distt. Etah, U.P.

...Applicant

By Advocate Shri S.S. Tewari. for
Shri Sudhir Kulshrestha, Counsel

Versus

1. Shri Masih-uz-Zaman,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Shri R. Kundan,
Sr. Divisional Personnel
Officer, Office of the
Divisional Railway Manager,
New Delhi.

...Respondents

By Advocate Shri H.K. Gangwani

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Acting Chairman

An affidavit of compliance has been filed
stating therein that the applicant has been asked
to appear on 02.09.94 in a suitability test.

Shri Gangwani states that, in fact, the applicant
appeared in the said test and he has been found
fit and in a couple of days, a letter of appointment
will be issued to him. In view of the averments made
in the affidavit and in view of the statement made

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at the Bar, nothing remains to be done in this Contempt Petition. It is accordingly dismissed. Notice issued to the respondent is discharged. If no appointment is given to the applicant within a period of 2 weeks, it will be open to the applicant to approach this Tribunal by means of a Miscellaneous Application in this Contempt Petition.

No costs.

B.N.D.Y. ✓
(B.N. DHOJNDIYAL)
MEMBER (A)

S.K.
(S.K. DHAON)
VICE CHAIRMAN

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